

FISHING HARBOURS IN ANDHRA PRADESH

4016. SHRI ESWARA REDDY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Andhra Pradesh Government have submitted a proposal for the construction of three fishing harbours in the State at Narsapur, Machilipatnam and Krishnapatnam during the Fourth Plan;

(b) whether Government have examined the proposal; and

(c) if so, the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). A proposal for construction of a fishing harbour at Narasapur was received and the same has been approved. The construction of a fishing harbour at Krishnapatnam was envisaged under the Fourth Plan. No detailed proposals have been received. But Krishnapatnam is included in the list of sites proposed to be surveyed by the United Nations Special Fund Project for pre-investment survey of fishing harbours. No proposal has been received for Machilipatnam.

CONSUMPTION OF BEEF AND PORK

4017. SHRI SHIVA CHANDRA JHA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the consumption of beef and pork has increased in India since the beginning of the First Five Year Plan;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government about their production *vis-a-vis* the demand since the first Plan and the success, if any, achieved so far ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). The information is being collected and will be placed on the Table of the Sabha, in the course.

DISTRIBUTION OF TUBE-WELLS

4018. SHRI SHIVA CHANDRA JHA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Government propose to distribute tube-wells and pumping sets at the time of Gandhi Centenary; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). No such proposal is at present under the consideration of the Government of India.

PROCUREMENT OF FOODGRAINS BY F.C.I. IN RAJASTHAN

4019. SHRI D. N. PATODIA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the procurement of foodgrains by the Food Corporation of India in Rajasthan has not been progressing well;

(b) whether it is also a fact that only one-third of the target has so far been achieved; and

(c) if so, the causes thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) At the commencement of Kharif season the Food Corporation of India estimated to purchase in Rajasthan about 1.55 lakh tonnes of coarse kharif grains like bajra, jowar and maize. After taking into account the crop conditions and State Government's policy on procurement the target was revised downwards to 1.05 lakh tonnes. As against this revised target the Corporation has purchased a quantity of about 53 thousand tonnes so far and this works out to slightly more than 50% of the revised target.

(b) No, Sir.

(c) Does not arise.

TRANSIT CAMPS AT DANDAKARANYA

420. SHRI D. N. PATODIA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that nearly 500 families are still being lodged in transit camps at Dandakaranya; and

(b) when it is proposed to settle these families ?

THE DEPUTY-MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : (a) and (b). Information is being collected and will be laid on the table of the Sabha.

AGRO-INDUSTRIAL PROJECTS IN DANDAKARANYA

421. SHRI D. N. PATODIA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether any scheme has been drawn up to develop agro-industrial projects in Dandakaranya; and

(b) if so, the details thereof ?

THE DEPUTY-MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : (a) and (b). The following agro-industrial units have been set up :—

Agricultural Implements	1
Wheat and maize grinding	2

Schemes for the setting up of the following units are under consideration :—

Mesta baling	3
Bone Meal	1
Oil Expeller	2

SHARING OF PROFITS BY WORKERS AND MANagements

422. SHRI SHRI CHAND GOEL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government propose to take steps to enable the labour working in the public sector to have share in pro-

fits and management of the undertakings;

(b) the names of public undertaking where Government have introduced the above scheme; and

(c) the steps taken to implement the above scheme in the private undertakings ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) :

(a) No special steps in this regard are considered necessary. The Payment of Bonus Act, 1965 already applies to public sector establishments run as companies or corporations, and subject to Section 20 of the Act, and excluding those specifically mentioned in Section 32. In certain cases *ex-gratia* payments in lieu of profit bonus under the Act are also being made. The scheme of "Joint Management Councils" is also applicable to public sector undertakings. This scheme envisages labour management co-operation through consultation and mutual discussion at a Joint Council consisting of equal number of representatives of management and labour.

(b) A statement showing the names of 45 public sector undertakings where the scheme of Joint Management Councils has been introduced is laid on the Table of the House. [Placed in Library. See No. LT-463/68]. Information regarding names of public sector undertakings to which the scheme of profit sharing is applicable, is not readily available.

(c) The Payment of Bonus Act, 1965 is applicable to all factories and other establishments employing 20 or more persons in the private sector subject to certain categories specially excluded under Section 32 of the Act. The scheme of Joint Management Councils is also applicable to private undertakings and has been introduced in 87 such undertakings.

DISPENSARY FOR EMPLOYEES OF P. & T. DEPARTMENT IN JABALPUR

423. SHRI R. S. VIDYARTHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the reports have been received by Government